

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3135
ANSWERED ON:07.08.2015
Reduction of Fund under Central Schemes
Kumar Shri Kaushalendra

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has reduced the fund amount of assistance being provided to the States for the central schemes such as Indira AwasYojana, MGNREGA, PradhanMantri Gram SadakYojana, Rajiv Gandhi GrameenVidyutikaranYojana (RGGY) etc.;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the reduction has impacted the implementation of the said schemes and affects developmental works in States including Bihar; and
- (d) if so, the reaction of the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a)&(b): The details of the budgetary allocations of Indira AwaasYojana (IAY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), PradhanMantri Gram SadakYojana (PMGSY), Rajiv Gandhi GrameenVidyutikaranYojana (RGGVY) during 2014-15 and 2015-16 are as follows:

(Rs. in crores)

Schemes 2014-15(BE) 2014-15(RE) 2015-16 (BE)

Indira AwaasYojana 16000 11000 10025

MGNREGA 34000 33000 34699

PMGSY 14391 14200 14291

RGGVY 5144.09 2886.38 4500

As per recommendations of the Fourteenth Finance Commission, the central devolution of funds has been increased from 32% to 42% of the net proceeds of sharable central taxes during the financial year 2015-16. During 2014-15, States had been provided funds to the tune of Rs. 3.82 lakh crore and it has been increased upto 5.24 lakh crore during financial year 2015-16.

(c)&(d): In view of the greater devolution of central funds, the States including State of Bihar are expected to enhance their contribution under Centrally Sponsored Schemes (CSS) so that the developmental works in the States are not affected and the intended benefits of the schemes are maintained.